	I	2		
26.	Indian Soap & Toilet- tries Makers Associati	on Maharashtra		
27.	Archana Investment Pvt. Ltd.	Delhi		
z8.	Burmah-Shell Pro- perties Pvt. Ltd.	Maharashtra		
29.	Deccan Steel & Allo Corpn, Ltd.	ys Karnataka		
30.	Metal Tray Manu- facturing Calcutta Pvt. Ltd.	Maharashtra		
31.	Madhu Auto Parts & Services Pvt. Ltd.	Maharashtra		
32.	Shashi Properties & Industries Ltd.	Maharashtra		
33.	Kanoria Udyog Ltd.	Maharashtra		
34.	Hindustan Gum & Chemicals Ltd.	Haryana.		

ANNEXURE II

Companies which shifted registered offices from Calcutta to other States during 1-3.-76 to 30-6-77

Name of Company in West Bengal	State to which the rgistered office has been shifted.
Ĩ	3
(1-3-76 to 31-3-77)	
 Cryogencies India Ltd. 134, Biplabi Rash Behari Bose Road, Calcutta-1. 	Utt ar Pradesh i + o
 Electric Construction & Equipment Co. Ltd. 9, Kaliprasanna Singhes Road, Calcutta-2 	Delhi 🔭
 Intexp Engineers Ltd. Govt. Place North, Calcutta-1. 	Maharashtra
4. Associated Commerce & Industries of (India) Pvt. Ltd., 12, N. S. Road, Calcutta.	Delhi
(1-4-77 to 30-6-77)	•
5. Goodyear India Ltd. 60, Chowringhee Road, Calcutta-20.	Haryana

1			2			
~			~			

to Questions

- Ghooronia Tea Co. Assam Ltd. I, British Indian St., Calcutta-1.
- 7. Morris Electronics Maharsahtra Pvt. Ltd. P-101, Jadu Colony, Calcutta -34.
- Lack of proper Drainage facility in the ONGC Site in Sibsagar
 - *326. SHRI IBRAHIM KALANIYA: SHRI NABIN CHANDRA BURAGOHAIN-SHRI N. P. CHAUDHARI: SHRI C. P. MAJHI;

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the people living in the neighbourhood of the O.N.G.C. town ship at Sibsagar in Assam have been persistently complaining of the nuis ance caused to them by the overflow of O.N.G.C. site water and wastes for want of proper drainage facilities; and

(b) if so, what steps Government propose to take to remove this nuis ance?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Neither the Ministry nor the ONGC has so far received any such complaint.

(b) Does not arise.

रेलवे द्वारा वातानुकूलित सवारी डिब्बों के लिए मानार्थ पासों का जारी किया जाना

	* 32		श्री प्रकाशवीर शास्त्री :				
			श्री कल्प नाथ राय ः श्री मोहम्मद उस्मान ग्रारिफ ः				
	- 		त्रा सुल श्री सुल	-			
۔ بر		,	श्रीमती	বিশ্ব	ावती	चतुर्वेदी	:
	क्या	रेल	मंत्री	13	जून,	1977	को

राज्य सभा में ग्रतारांकित प्रश्न 1 के दिए गए उत्तर को देखेंगे ग्रौर यह बताने की क्रुपा करेंगे कि :

(क) वातानुकूलित प्रथम श्रेणी के कितने मानार्थ पास इस समय किन-किन व्यक्तियों तथा संगठनों को जारी किये गये हैं ;

(ख) पिछले तीन महीनों के दौरान किन-किन व्यक्तियों को प्रथम श्रेणी तथा वाता-नुकूलित श्रेणी के मानार्थं पास जारी किये गये:

(ग) क्या पिछले तीन महीनों के दौरान इन श्रेणियों के कुछ चालू पास रद्द कर दिए गये थे, यदि हां, तो उनका ब्यौरा क्या है ; स्रौर

(घ) क्या प्रचलित मानार्थ पासों के नवीकरण के सम्बन्ध में कोई नीति निर्धारित की गई है ?

Issue of Complimentary Air-conditioned Coach Passes by the Railways

*327. SHRI PRAKASH VEER SHASTRI: SHRI KALP NATH RAI; SHRI MOHAMMED USMAN ARIF: SHRI SULTAN SINGH; SHRIMATI VIDYAWATI CHATURVEDI:

Will the Minister of RAILWAYS be pleased to refer to the answer to Unstarred Question 1 given in the Rajya Sabha on the 13th June, 1977 and to state:

(a) the number of currently valid complimentary passes for the air-conditioned first class together with the names of persons and organisations to which they have been issued;

(b) the names of the recipients of the 1st class and air-conditioned class complimentary passes which were issued during the last three months;

t[] English translation.

to Questions

(c) whether some current passes for these classes were cancelled during the last three months and if so, what are the details thereof; and

(d) whether any policy has been laid down in regard to the renewal of these complimentary passes?]

रेल मंत्री (प्रो० मधु बंडवते): (क) वातानुकूल पहले दर्जें के अखिल भारतीय मानार्थ कार्ड पास जो इस समय वैध हैं, भूतपूर्व रेल मंत्री के आदेशानुसार निम्नलिखित व्यक्तियों को जारी किए गए थे :---

(1) श्री/श्रीमती पी० एन० कपूर।

(2) सरदार खुशवन्त सिंह, सम्पादक, दि इलस्ट्रेटिङ वीक्ली आफ इडिया ।

 (3) काका साहेब कालेलकर तथा उनके सचिव ।

(4) श्री/श्रीमती वी० वी० गिरि।

(ख) हाल ही में, पहले दर्जेंका केवल एक मानार्थ कार्ड पास दिल्ली और तमकुही रोड के बीच यात्ना के लिए श्री गेंदा सिंह को दिया गया था ताकि वह दिल्ली के अस्पताल में अपना इलाज करा सकें ।

(ग) जी, कोई नहीं।

(घ) मानार्थं पास जारी करने के लिए अब मोटे तौर पर जो मार्ग-निर्देशन तय किये गये हैं वे इस प्रकार हैं :---

(1) ऐसी संस्थायें और संगठन जो सामाजिक, सांस्कृतिक, वैज्ञानिक, साहि-त्यिक, खेल-कूद और शैक्षणिक कार्यों में लगे हों और जिनका कार्य अखिल भारतीय स्तर का हो।

(2) ऐसे संगठन जो अनुसूचित जातियों, अनुसूचित जनजातियों, पिछड़े और उपेक्षित वर्गों, महिलाओं, अन्धों और अपंग व्यक्तियों, आदि के कल्याण में लगे हों। 81

(3) ऐसे प्रतिष्ठित व्यक्ति जो राष्ट्रीय महत्व के ऐसे कार्यों में लगे हुवे हों जिन के लिए उन्हें ग्रक्सर यात्रा करनी पड़ती हो।

t[THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) The currently valid first class all-India complimentary card passes available by A.C.C. were issued under the instructions of the former Railway Minister to the following persons:—

(1) Shri/Smt. P. N. Kapoor.

(2) Sardar Khushwant Singh, Editor, the Illustrated Weekly of India.

(3) Kaka Sahib Kalelkar with his Secretary.

(4) Shri/Smt. V. V. Giri.

(b) Only one First Class Complimentary Card Pass in favour of Shri Genda Singh for journeys between Delhi and Tumkohi Road was issued recently to facilitate his medical treatment at hospital in Delhi.

(c) Nil.

(d) The broad guidelines for the issue of complimentary passes now decided are as follows: —

(1) Institutions and Organisations devoted to social, cultural, scientific, literary, sports and educational activities and whose work is of an all India character.

(2) Organisations devoted to the welfare of Scheduled Castes, Scheduled Tribes, backward and neglected sections, women, blind and handicapped persons, etc. .

(3) Eminent persons engaged in work of national importance for which they are required to under take frequent journeys.]

328. [Transferred to the 2nd August, 1977.]

t [] English translation.

Setting up of Fertilizer Plants by the British Government

to Questions

◆329. DR. Z. A. AHMAD; SHRI LAKSHMANA MAHA-PATRO:

Will the Minister of PETROLEUM. CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Britain has offered to set up a number of fertilizer plants in India;

(b) whether he had any talks with the British Overseas Development Minister, Mrs. Judith Hart in this regard during her recent visit to India; and

(c) if so, what was the outcome of the talks?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA); (a) to (c) During discussions with the Minister of Petroleum, Chemicals and Fertilizers, the British Minister for Overseas Development had stressed the need to identify the specific areas where such assistance could be availed of and offered assistance in financing the foreign exchange cost of some of the new fertilizer projects that are proposed to be set up by the Government of India in the near future. It has been agreed that the scope for supplies of equipment for the new fertilizer plants from U.K. will be studied by Indian and U.K. experts.

Wages for the Period of the 1974 Railway Strike

*330. SHRI VITHAL GADGIL; Will the Minister of RAILWAYS be pleased to state:

(a) whether all the railway employees dismissed during the 1974 strike are being paid wages for the strike period after their reinstatement or re-employment;

(b) whether wages for the strike period will be paid to those railway employees who were not dismissed but whose wages were withheld for participation in the strike; and